Clause (UL)	Existing	Proposed Text	BSNL COMMENTS
27.3	Interconnection between the networks of different Licensees for carrying circuit switched traffic shall be as per national standards of CCS No.7 as amended from time to time by Telecom Engineering Centre (TEC) and also subject to technical feasibility and technical integrity of the Networks and shall be within the overall framework of interconnection regulations/directions/orders issued by the TRAI/ Licensor from time to time. For inter-networking between circuit switched and IP based network, the Licensee shall install Media Gateway Switch. Further, the Licensor may direct the LICENSEE to adopt any other technical standards issued by TEC on interconnection related issues.	Interconnection between the networks of different Licensees for carrying circuit switched traffic shall be as per national standards of CCS No.7 as amended from time to time by Telecom Engineering Centre (TEC) and also subject to technical feasibility and technical integrity of the Networks and shall be within the overall framework of interconnection regulations/ directions/ orders issued by the TRAI/ Licensor from time to time. For inter-networking between circuit switched and IP based network, the Licensee shall install Media Gateway Switch. Further, the Licensor may direct the LICENSEE to adopt any other technical standards issued by TEC on interconnection related issues. **27.3.1 Interconnection between the IP based networks of different Licenses for carrying IP traffic shall be within the overall framework of the interconnection regulation/ directions/ orders issued by TRAI/Licensor from time to time.**	1. BSNL IP tax network has Soft Switch (SS) or Media Gateway Controller (MGC) and TMG/LMGs. TSPs may be allowed to terminate their POIs at SS/TMG level. It is also possible to have SIP connectivity with other Private operators. 2. **IP address management**: Mechanism required to harmonize naming and addressing conventions on a national basis and their management mechanism will be required during IP migration 3. **Security & Privacy:** Strict Firewall and other security issues like flooding, QOS issues like are to be implemented by TSPs because once the POI is allowed on IP our entire IP range is visible to them and all our network elements are accessible by them. 4. **QOS:** Streamline of network performance parameters of IP based network for assessment of QOS e.g. Packet loss, latency and Jitter. 5. **Cost:** The cost of terminating Port at SS/TMG by TSPs is to be defined. Transit Call/carriage charges, Setup charges are also to be defined in NGN scenario. 4.**Time-line :** Time line as proposed below by Planning cell may be adhered: -There is no need to mandate the IP interconnection in short term as the different operators in India are at various stages of migration to IP based networks. Further being legacy telecom network operators, it will take a significant time to migrate all existing TDM networks to IP based network technology. -Therefore a reasonable and sufficient time of 4-5 years may be considered to mandate the IP interconnection for the operators and facilitating them in complex transition from TDM to IP based network technology smoothly and efficiently. -In view of the above, both TDM and IP interconnection may be allowed to coexist at present and the IP interconnection may be allowed to coexist at present and IP interconnection should be left at the choice of operators initially.